Title: Issue regarding the safety and security of the girl students from the North East and women working in NCR Delhi.

SHRI RAMEN DEKA (MANGALDOI): I want to raise a very important issue on the safety and security of the girl students from North East and women working in NCR Delhi. The recent incident of the Dana Sangma's suicide is an eye opener that the girl students are harassed in NCR Delhi. Large scale harassment is being done to the working women in the BPO and girl students from North East.

I would like to specify some glaring instances of harassment. Recently, Richard Loitram found dead in his room on 18th April, 2012. In May, 2005, the student from Mizoram was gang raped. In December, 2008, two Manipuri students were beaten and gang raped by their landlord in Gurgaon. In October, 2009, a Manipuri girl, aged 19 years was assaulted, strangulated and burnt to death by an IIT student. The police refused to register an FIR. After much persuasion of the girl parents, a FIR was registered. In November, 2010, a BPO employee aged 30 years from Manipur was abducted and gang raped in Daula Kuan in a moving tempo. In this case also, the police refused to register an FIR. After much persuasion of the North East students, they registered an FIR but nothing else has been done by the Government. In March, 2010, a Manipuri girl was molested in South Delhi area. Police has filed an FIR after much persuasion.

Again in January, 2012, a Manipuri girl aged 20 years was raped in Delhi. Nothing has been done by the Government and Delhi police to safeguard the North East Students and women working in the BPO.

So, I demand from the Government a statement in this regard that how many girls have been molested and gang raped during the last three years and what are the measures taken by the Government to protect our innocent girls and students from North East. Always we have seen in the newspapers and other electronic media that North East Tribal people and students from Assam were harassed by the fellow members or other people. So, I demand a Statement from Home Minister in this regard.

MR. CHAIRMAN: This is a very important point. Mr. Khagen Das and Mr. Satpal Maharaj have also given notices. They can associate with this. The Chair wishes the Government to respond to this later after studying the issue.

Dr. Tarun Mandal,

Smt. Darshana Jardosh and

Shri A. Sampath have associated themselves with the issue raised by Shri Raman Deka.

...(Interruptions)

MR. CHAIRMAN: Listen to the Shailendra Kumar. Shailendra Kumar is on his legs. You take your seat.

...(Interruptions)

MR. CHAIRMAN: There are important issues. Khagen Das Ji has given notice on this subject. Khagen Das Ji, you can associate with this. It is already being raised. Do you want to speak?

SHRI KHAGEN DAS: Yes Chairman Sir.

MR. CHAIRMAN: Make a very brief speech.

SHRI KHAGEN DAS: With a deep sense of anguish and pain, I wish to bring to the notice of the House about the racial treatment to North-East people. It is not only the two incidents at Bangaluru and Delhi, but atrocious treatment meted out towards the people of North East which is evident particularly in metros very frequently. There were cases of molestation, rape, murder, assault, mugging, robbing etc. Very recently, a 19 year old Manipuri student Loitan Richard was found dead under mysterious circumstances on his hostel bed in Bangalore. The *post mortem* report says that it is a culpable homicide. I fail to understand on what basis the Bangalore police are saying that it is an accident and have registered case under natural death.

There is a wide cultural and communication gap between the North-East and rest of the country. It is time we

started taking pride in our diversity and stop being judgemental on the basis of people's appearance and culture. There should not be any discrimination on the basis of caste, creed, colour, religion and region. Media should also make a beginning by giving sufficient space to the happenings in North-East, so that it culturally and otherwise increases its bond with the rest of the country.

I firmly demand that a fresh investigation should be instituted and the culprits be brought to book. And hon. Dr. Manmohan Singh has said that he is a resident of North-East, so the North-Eastern community is looking at him for justice to Richard's family.

MR. CHAIRMAN:
Shri Adhir Chowdhury,
Shrimati Bijoya Chakravarty,
Shri Manohar Tirkey,
Shri Kabindra Purkayastha,
Shri M.B. Rajesh,
Shri P. Karunakaran, and
Shri P.K. Biju have associated themselves on the issue regarding the plight of the North-Eastern students.